

**NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/06/2017 AT 02.30 PM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL**

**APPLICATION NUMBAER : :**

**PETITION NUMBER : TCP/102/2016**

**NAME OF THE PETITIONER(S) : S. K. Ganesan & 6 others**

**NAME OF THE RESPONDENT(S) : Balaji Rubber Industries Private Limited & 7 others**

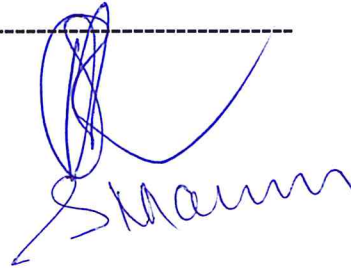
**UNDER SECTION : 397/398, 402 and 403**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
<b>REPRESENTATION BY WHOM</b>			
1.	Dr. K. S. Ravi Chandran, PES S. Manjula Devi, Adv For R-6 & Co	for petitioners	
2.	Deepa Mariappan for Adv. B. Shanaraj.	Counsel for Res 6-8. Res. 12-14 in Com. Applications.	Deepa

**REPRESENTATION BY WHOM**

1. Dr. K. S. Ravi Chandran, PES  
S. Manjula Devi, Adv  
For R-6 & Co

for petitioners



2. Deepa Mariappan  
for Adv. B. Shanaraj.

Counsel for Res 6-8.

Res. 12-14 in Com. Applications.

Deepa

**ORDER**

Counsel for Petitioner present. Counsel for R-6 to R-8 present. Counsel for other Respondent absent. Counsel for the Applicant in C.A. filed u/s 8 of the Arbitration Act called absent. Counsel for R-6 to R-8 is directed to inform the Applicant in C.A. to appear on the next date of hearing. **Put up on 05.07.2017 at 10.30 A.M.**



(K. ANANTHA PADMANABHASWAMY)  
MEMBER (JUDICIAL)